

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).1 6 6 5 / 2 0 0 7

(From the judgement and order dated 29 / 0 3 / 2 0 0 6 in CM W P No.
1 5 4 9 (M / S) / 2 0 0 6 of The HIGH COUR T OF ALL A H A B A D AT LUC K N O W)

EH S O N B E G & ANR.

Petitioner(s)

VER SUS

MOHD.Y A S E E N B E G & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 24 / 1 0 / 2 0 0 8 This Petition was called on for hearing today.

CORAM :

HON' B L E MR. JUS T I C E R.V. RA V E E N D R A N

HON' B L E MR. JUS T I C E J.M. PA NC H A L

For Petitioner(s) Mr. P. K . J ain, Adv.

Mr. P. K . Goswa mi, Adv.

Mr. K. K . Mishr a, Adv.

For Respondent(s)

Mr. Arvind Verma, Adv.

Ms. Maha k Bhalla, Adv.

Ms. Vibha Datta Makhija, Adv.

UPON hearing counsel the Court made the following
OR D E R

List this matter for final disposal.

(PA W A N KUMA R)
COUR T MAS T E R

(ANAN D SING H)
COUR T MAS T E R